

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **14.10.2022** (FRIDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App(AT)(Ins) No. 365/2022 & IA No. 843,844,845,846 /2022	Office of the Mining Engineer Vs Dr. Govindarajula Venkata Narasimha Rao (Resolution Professional)	Dr. Vinod Surana Mr. G. Kalyan Jhabakh	Mr. M.Maharshi Viswaraj For Caveator
2	Company Appeal(AT)(Ins) No. 366/2022 & IA No.852,853/2022	Ashish Arjunker Rathi	Ms. Ishita Srivastava	
3	Company Appeal(AT)(Ins) No. 367/2022 & IA No 855,856/2022	Indra Marshal Power Private Limited Vs Akshaya Irrigation Products Private Limited	Mr. Madan Lahoty	
4	Company Appeal(AT)/100/2022 & IA No.832/2022	CJ Mathew Vs August Builders and contract Pvt. Ltd.	Mr. Sriram Venkatavaradan	Mr. K S Ravichandran Mr. S. Manjuladevi For Caveator

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT)(INS) No. 120/2022	Mr. L Padhmanabha Chari FCA Vs. M/s Prateek Apparels Pvt Ltd	Mr. S.P. Muralikrishnan	Mr. Yasar Arafat
6	Comp App (AT) No. 42/2022 & IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs. Thiru Adooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	
7	Comp App (AT) No.44/2022 & IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs. Mr. Ramakrishnan Sadasivan	Mr. Raj Kumar Jhabakh	
8	Comp App (AT)(INS) No. 284/2022 & IA No. 600/2022	P.K. Balasubramanian Vs. State Bank of India WITH	Mr. Kaushik Sharma	Mr. K. Chandrasekaran
9	Comp App (AT)(INS) No. 293/2022	Union Bank of India Vs. P.K.Balasubramaniam	Mr. N. Somasundaar	Mr. K. Chandrasekaran-R2

10	Company Appeal(AT)(Ins) No 290/2022 & IA No 608,609/2022	Dr. Gopala Krishnan MS Vs. Mr. Ravindra Beleyur	Mr. Raj Kumar Jhabakh	Mr. T. Ravichandran-R1 Ms. Prerna Khatri Caveator
----	--	---	-----------------------	---

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT)(CH)(Ins) No. 104/2022	Sulochana Cotton Spinning Mills P Ltd Vs Regen Powertech P Ltd &Anr WITH	M/s Ramani & Shankar	Mr. AG. Sathyanaryana R1 Mr. B.Dhanaraj R2
12	Comp App (AT)(CH)(Ins) No. 335/2021 & IA No. 693/2021	Bhilwara Green Energy Ltd. Vs Regen Infrastructure and Service Pvt Ltd (RISPL) &Anr WITH	Mr. K Subbu Ranga Bharathi	Mr. A.G. Sathyanaryana-R2
13	Comp App (AT)(CH)(Ins) No. 334/2021 & IA No. 692/2021	Clean Wind Power (Devgarh) P Ltd Vs Regen Infrastructure and Service P Ltd (RISPL) &Anr WITH	Mr. K Subbu Ranga Bharathi	Mr. A.G.Sathyanaryana Caveator R1
14	Comp App (AT)(CH)(Ins) No. 114/2022 IA No. 269, 270&526/2022	Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP WITH	Mr. Giridhar & Sai	Mr.A.G. Sathyanaryana
15	Comp App (AT) (CH)(Ins) No. 88/2022 & IA No. 189/2022	Gail (India) Limited Vs Regen Powertech Pvt Ltd.& 3 Ors WITH	Mr. Gridhar& Sai Giridharan	Mr.A.G. Sathyanaryana R1,R2 Mr. B. Dhanraj R3,R4
16	Comp App (AT)(CH)(Ins) No. 96/2022 & IA No. 224,225 & 226 /2022	TVH Energy Resources Pvt. Ltd. Vs Ebenezer Inbaraj RP, Regen Powertech P Ltd &Anr WITH	Mr. Ramaswamy Meyyappan	Mr.A.G. Sathyanaryana R1 Mr. B.Dhanaraj R2
17	Comp App (AT)(CH)(Ins) No. 323/2021 & IA No. 667,668 & 669/2021	Giriraj Enterprises Vs Regen Powertech Pvt Ltd &Anr WITH	Mr. P. Mohan Prasad Ms. A. Vidya	Mr. A.G. Sathyanaryana-R1 Mr. B.Dhanaraj R2
18	Comp App (AT) (CH) (Ins) No.94/2022 & I.A. No.220/2022	GiriRaj Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors	Mr. P Mohan Prasad	Mr. A.G Sathyanarayana R1&R2 Ms. Shanmitha R3

		WITH		
19	Comp App (AT)(CH)(Ins) No. 328/2021 & IA No.679/2021 & 190/2022	Echandra Urja Pvt Ltd Vs Regen Powertech Private Limited & 2 Ors	Mr. N.P. Vijay Kumar	Mr. A.G. Sathyanaryana R1 Mr. Vipin Warriar R2
		WITH		
20	Comp App (AT)(CH)(Ins) No. 118/2022 & IA No. 280/2022	Echandra Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. N.P. Vijay Kumar	Mr. A.G. Sathyanaryana R1 Mr. Vipin Warriar R2 Mr. B.Dhanaraj R3
		WITH		
21	Comp App (AT)(CH)(Ins) No. 72/2022 & IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. B. Dhanaraj Ms. K. Parvathi	Mr. AG Sathyanaraya R1,R2 Ms. Shanmitha R3
		WITH		
22	Comp App (AT)(CH)(Ins) No. 340/2021 & IA No. 703,704/2021 & 219/2022	Regen Infrastructure and Service Pvt Ltd Vs Regen Powertech Private Limited	Mr. B. Dhanaraj Ms. Pavithra K	Mr. A.G. Sathyanaryanan Caveator
		WITH		
23	Comp App (AT) (CH) (Ins) No. 6/2022 & IA No. 16,17 & 218/2022	Asset Reconstruction Company (India) Ltd Vs Renuka Devi Ramaswamy RP &Anr	Mr. VV Sivakumar Mr. Chethan Sagar	Mr. V.Sivakumar-R1 Mr. A.G. Sathyanaryana-R2
		WITH		
24	Comp App (AT)(CH)(Ins) No. 79/2022 & IA No. 160, 161, 223 &246 /2022	Asst Reconstruction Company (I) Ltd. Vs EbnezarInbaraj RP of Regen Powertech Pvt. Ltd.	Mr.V.V.Sivakumar	Mr. A.G Sathyanarayana Ms. Shanmitha
		WITH		
25	Comp App (AT) (CH) (INS) No 186/2022 & IA No. 429,430 & 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs EbenezarInbaraj	Mr. VV Sivakumar	Mr. A.G. Sathyanaryanan
		WITH		
26	Comp App (AT) (CH) (Ins) No.93/2022 & I.A. No.215/2022	L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. Cibi Vishnu	Mr. AG Sathyanarayana-R1 Ms. Shanmitha R3
		WITH		
27	Comp App (AT)(CH)(Ins) No. 131/2022 & IA No. 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. &Anr	Mr. Cibi Vishnu	Mr. A.G. Sathyanarayana-R1 Mr. B. Dhanaraj-R2

		WITH		
28	Comp App (AT)(CH)(Ins) No. 132/2022 & IA No. 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. &Anr	Mr. Cibi Vishnu	Mr. A.G. Sathyanarayana -R1 Mr. B. Dhanaraj-R2
29	Comp App (AT)(CH)No. 18/2022 & IA No.208/2022	RBG Trading Corporation P Ltd. & 2 Ors Vs Sulochana Gupta & 2 Ors.	Mr. Arun C. Mohan	Mr. Sukumar Nainam Oommen Caveator -R1,R2
		WITH		
30	Comp App (AT)(CH) No. 19/2022 & IA No 209,297,848/2022	RBG Enterprises Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors	Mr. Arun C. Mohan	Mr. Sukumar Nainam Oommen Caveator -R1,R2
		WITH		
31	Comp App (AT)(CH) No. 20/2022 & IA No. 210/2022	RBG Retail Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors	Mr. Arun C. Mohan	Mr. Sukumar Nainam Oommen Caveator -R1,R2
		WITH		
32	Comp App (AT)(CH) No.31/2022 & IA No. 347,834,842/2022	M/s RBG Enterprises Pvt Ltd and 2 Ors Vs Sulochana Gupta and 2 Ors	Mr. Arun C. Mohan,	Mr. Sukumar Nainam Oommen Caveator -R1,R3

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33	TA No. 87/2021 (Comp App (AT) No 129/2019 & IA No.47	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors.	Mr.D.Abhinav Rao Mr. G V Rao	Mr. K. Udhyakumar-R2 Ms. Geetika Sharma-R3, R4
		WITH		
34	TA No. 88/2021 (Comp App (AT) No 148/2019	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors.	Mr. S. Vivekananda	Mr. K. Udhyakumar-R2 Ms. Geetika Sharma-R3, R4 Mr. Abhinav Rao-R6 ,R7

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com